

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00068/2018
IN
OA.NO.170/00471/2017

DATED THIS THE 13TH DAY OF AUGUST, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

B.V. Shiva
S/o Shri Varadaiah,
Aged about 49 years,
Working as Gardner/Mali,
Anthropological Survey of India
Mysore - 570026

...Petitioner

(By Advocate Shri K. Sreeram)

V/s.

1. Sri Arun Goel, IAS,
Secretary,
Ministry of Tourism & Culture,

‘C’ Wing, Dr. Rajendra Prasad Road,
Shastri Bhavan,
New Delhi – 110 001.

2. Profession V.K. Srivastava,
Director,
Anthropological Survey of India
Indian Museum Complex,
27, Jawahar Lal Nehru Road,
Kolkotta – 700 016.

3. Dr. C.R. Sathyanarayanan
Head of Office,
Anthropological Survey of India,
Bogadi 2nd Stage,
Mysore – 570 026

...Respondents

(By Shri .K. Gajendra Vasu, Counsel for the respondents)

O R D E R (ORAL)

(HON’BLE DR. K.B. SURESH, MEMBER (J)

Heard. The learned counsel for the respondents submits that they have passed an order No.25-159/2017/Estt. dated 5.8.2019, which we quote:

"In compliance of the order (Oral) passed by the Hon'ble CAT, Bangalore Bench, Bangalore vide OA.No.170/471/2017 and subsequent R.A.No.170/69/2018, I am directed to inform you that you are hereby granted the Temporary Status with effect from 01.09.1993 (i.e. date of effect of the Scheme) for the service rendered as Gardner/ Mali on daily wage basis.

You will enjoy all the facilities as laid down in the Government of India, Department of Personnel & Training OM.No.51016/2/90-Estt.(C) dated 10.09.1993."

2. Learned counsel for the petitioner submits that the RA order has not been fully complied with.
3. Therefore, with a rider that the RA order also should be taken into account, we will now dismiss the Contempt Petition holding that substantial portion of the order has been complied with, but with liberty. Notice discharged. No costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

Annexures referred to by the applicant in CP No. 170/00068/2018

Annexure CP1 :Copy of the order dated 30.5.2018 in OA.471/2017.

Annexure CP2 :Copy of representation dated 02.06.2018.

Annexure CP3 :Copy of Reminder letter dated 03.08.2018

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